

12.27 hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-NINTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):
I beg to move:

"That this House agrees with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 4th March, 1960".

Mr. Speaker: Motion moved:

"That this House agrees with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 4th March, 1960".

Shri Dasaratha Deb (Tripura): The time allotted for the Ministry of Home Affairs is 8 hours. There are four Union Territories which have no legislatures of their own and so cannot get a chance of representing their points of view there.

Mr. Speaker: I shall allow one representative from each of those Territories to speak.

Shri Dasaratha Deb: In that case, I hope you will allot some more time

Mr. Speaker: Each Member will get 15 minutes. In all, they will have 1 hour together. The Union Territories will certainly be allowed to make their **representation**.

Shri S. M. Banerjee (Kanpur): My submission is that the time allotted for Defence is only 5 hours. We have been hearing a lot about Defence. So the allotment of 5 hours for Defence is something strange. Also only 6 hours are allotted for Labour. Previously, when there was no need for so much of defence, the time allotted used to be 8 hours. Now it is only 5 hours.

Mr. Speaker: Defence is allotted 6 hours.

Shri S. M. Banerjee: Labour is given 6 hours.

Mr. Speaker: No, Defence is allotted 6 hours.

Shri S. M. Banerjee: Something is 5 and something is 6.

Mr. Speaker: Labour is allotted 5 hours and Defence 6 hours.

Shri S. M. Banerjee: It should be 8 hours each.

Mr. Speaker: We will look into the matter. Always there is a margin of one hour. Whenever a subject is very important, we can add on to the time allotted for such Ministries the time we may have saved on the discussion of other Ministries. Or, if hon. Members would only like to sit some more time after 5 P.M., we can have more time for discussion. As soon as the clock strikes 5, we need not adjourn.

Shri Satya Narayan Sinha: During the discussion of Demands for Grants, we are sitting till 6 P.M. every day.

Mr. Speaker: There is difficulty in having quorum beyond 5 P.M. So if hon. Members are willing, whenever I find some more discussion is necessary on a particular subject, we will finish that on the same day by sitting as long as it is necessary, even beyond 6 P.M. If hon. Members are willing to sit till 8 P.M., I am willing to sit. Let us dispose of the Demand that day.

The question is:

"That this House agrees with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 4th March, 1960".

The motion was adopted.